

(e) Did Government receive any complaint or memorandum stating the above grievance?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (b). Precise information is not yet available.

(c) As stated in my reply to starred question No. 1535 on the 8th July, 1952, it is the declared policy of Government to encourage the employment of Indians in all concerns.

(d) and (e). Government have received a few complaints against the management of certain foreign-owned concerns, but it is difficult for Government to draw conclusions therefrom without further investigation.

#### RUBBER (PRICE CONTROL)

\*172. **Shri Achuthan:** (a) Will the Minister of Commerce and Industry be pleased to state whether Government have reviewed the price control of rubber after it was first introduced and if so, when was it last reviewed and what is the result?

(b) Has it come to the notice of Government that some rubber estate owners in Travancore-Cochin State are going to close down their estates necessitated by the uneconomic returns therefrom?

(c) If the answer to part (b) above be in the affirmative, what steps do Government intend to take in regard to this matter?

(d) What is the control price of rubber in India and the market price in U.S.A., in the last quarter?

**The Minister of Commerce (Shri Karmarkar):** (a) Yes. It was last reviewed on the 28th October, 1952. Government accepted the recommendations of Tariff Commission and fixed the price of raw rubber, in consultation with the Rubber Price Advisory Committee, at Rs. 138/- per 100 lbs. for Group I Rubber F.O.B. Cochin.

(b) No, Sir

(c) Does not arise.

(d) The controlled price in India is Rs. 138/- per 100 lbs. for Group I rubber F.O.B. Cochin, with suitable differential for the other grades. The approximate prices per lb. in the U.S.A. during the last quarter were:—

July	31. U.S. Cents
(Rs. 149 approximate for 100 lbs)	
August	30.6 (Rs. 147 " " ")
September	29.3 (Rs. 141 " " ")

#### LOAKKAVALLI PROJECT IN MYSORE

\*173. **Shri Basappa:** (a) Will the Minister of Planning be pleased to state whether the Government of Mysore has asked the Central Government for additional aid besides the one granted under the Five Year Plan, so that it may complete the scheme of Loakkavalli Project?

(b) Are the Central Government going to appoint a three-man Committee, which would visit the sites of Loakkavalli and other projects in Mysore and assess the extent of aid that could be given by Centre?

**The Minister of Planning and Irrigation and Power (Shri Nanda):** (a) Yes.

(b) A group of officers are at present in Mysore to study conditions in scarcity affected areas of the State.

#### NON-MUSLIM SHRINES IN PAKISTAN

35. **Sardar Hukam Singh:** Will the Minister of Rehabilitation be pleased to state:

(a) whether the Pakistan Government agreed to the grant of facilities for residence and protection of Sewadars and worshippers in non-Muslim shrines in West Pakistan;

(b) whether any list of important and historical shrines was prepared by the Government of India and sent to Pakistan for which facilities for worship and management of property attached thereto were asked for from the Pakistan Government;

(c) if so, whether any reply has been received;

(d) whether a proposal was made to convene a conference between the two countries for discussion of this subject; and

(e) if so, what happened to that proposal?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) The Pakistan Government agreed in principle to grant facilities for residence and protection of Sewadars and Worshippers which may be required in connection with shrines in West Pakistan. Such facilities have so far been provided only for the Gurdwara Janamasthan Shri Nankana Sahib.

(b) Yes.

(c) Not so far.

(d) Yes.

(e) Originally the Pakistan Government agreed to review the whole question of protection and future